

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

14.

**IA(IBC)(PLAN)/16(MB)2024
IN C.P. (IB)/698(MB)2021**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES:

Labh Capital Services Pvt Ltd
Vs
Shah Brother Ispat Pvt. Ltd

SECTION: 7, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rakesh Gupta, Ld. Counsel for the Applicant present.
2. On the request of the counsel for the applicant, list this matter for hearing on **24.04.2024**.

Sd/-

ANU J. SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)